

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4002
ANSWERED ON 19TH DECEMBER, 2024**

ROAD SAFETY AUDIT IN ODISHA

4002. SMT. SANGEETA KUMARI SINGH DEO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of the increasing number of road accidents and fatalities in Odisha, particularly on national highways;**
- (b) if so, the details of road safety audits conducted in Odisha during the last three financial years, i.e., 2021-22, 2022-23 and 2023-24, along with the measures taken to address identified risks;**
- (c) the funds allocated and utilized for road safety improvement initiatives, such as installation of signage, crash barriers and pedestrian crossings, during the same period; and**
- (d) whether the Government has initiated awareness programmes on road safety in Odisha and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Central Government publishes annual report on “Road Accidents in India” based on data received from States/ UTs. As per the report for the year 2022, number of road accidents and fatalities in the state of Odisha on all category of roads including National Highways (NHs) from year 2018 to 2022 is given in the table below : -

Year	No. of road accidents in Odisha State		No. of road accident fatalities in Odisha State	
	On all roads including NHs	On NHs	On all roads including NHs	On NHs
2018	11,262	4,207	5,315	1,999
2019	11,064	4,148	5,333	2,000
2020*	9,817	3,673	4,738	1,781
2021*	10,983	4,087	5,081	1,933
2022	11,663	4,317	5,467	2,043

** - Covid affected year*

(b) and (c) The Government in the Ministry of Road Transport and Highways is mandated with the task of constructing and maintaining National Highways in the Country while the State/UT Governments are responsible for State Highways and other roads. Details of Road Safety Audit of National Highways in Odisha State conducted during the last three financial years (FY) are as under:-

Financial Year	Road Safety Audit conducted (NHs length in kilometers)
2021-22	2098.00
2022-23	1849.50
2023-24	1996.00

Short-term and long-term remedial measures are taken as per site requirement. Short-term measures includes road markings, signages, crash barriers, raised pavement markers, delineators, closure of median openings, traffic calming measures, etc. Long-term rectification measures includes improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc.

Details of the fund allocated and utilized by National Highways Authority of India (NHAI) for Road Safety works on National Highways under their jurisdiction in the State of Odisha during the last three financial years is given below : -

FY	Funds allocated (Rs. in crore)	Funds utilized (Rs. in crore)
2021-22	20.13	20.13
2022-23	79.60	50.50
2023-24	155.90	62.00

(d) The Government in Ministry of Road Transport & Highways administers Road Safety Advocacy Scheme to provide financial assistance to various agencies for raising awareness about road safety and for administering road safety programs. Under this scheme, the Government has sanctioned a sum of Rs.137.69 lakh to different Organizations for conducting programs on Road Safety awareness in Odisha State since FY 2020-21.

The Government also conducts awareness campaigns through social media to promote road safety. National Road Safety Month is observed annually to create road safety awareness.
